

(b) total number of departmental promotions/upgradation of posts in each category of posts and how many posts gone to Scheduled Castes and Scheduled Tribes; and

(c) total number of contracts/licences granted and the share there, if any, to Scheduled Castes and Scheduled Tribes in each category of such contracts/licences and if not reasons thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) to (c) The information is being collected and will be laid on the Table of the House

Licences granted to S. C. and S. T

6588 SHRI R. N RAKESH Will the Minister of INDUSTRY be pleased to state the total number of contracts/licences granted by the Ministry, its attached and subordinate offices including the public sector undertakings for the entire period of Janata Government regime and the share there, if any to SC and ST in each category of such contracts/licences and if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI) Under the provisions of the Industries (Development & Regulation) Act, 1951, industrial licences are issued on the basis of merits of each application. While due consideration is given for the development of backward areas, the applicant's status as belonging to Scheduled Castes and Scheduled Tribes is not taken into consideration. Out of 398 industrial licences issued during April, 1977—February, 1978, 97 licences were granted to industrial undertakings in backward areas. The details of industrial licences including the names of licences, type of the licence, location etc are being published in "Weekly Bulletin of Industrial Licences, Import Licences and Export Licences" and "Monthly List of Letters of Intent and Industrial Licences", copies of which are available in the Parliament Library.

C.B.I. Enquiry into Import of Polyester Filament Yarn

6589 SHRI N. SREEKANTAN NAIR—Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Central Bureau of Investigation made enquiry on reports appeared in Blitz and other journals regarding the import of Polyester Filament yarn, and

(b) if so, what are the findings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b) The Central Bureau of Investigation has not made any enquiry into the matter.

हिन्दुस्तान फोटो फिल्म कम्पनी की पूंजी प्राय, लाभ और हानि

6690 श्री मृत्संजय प्रसाद वर्मा : क्या उद्योग मंत्री "हिन्दुस्तान फोटो फिल्म एं प्रसाइट प्राफ दि फिल्म इन्स्टीट्यूट" शीर्षक से समाचार के बारे में 14 दिसम्बर, 1977 के तारांकित प्रश्न सख्या 411 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) गत चार वर्षों में हिन्दुस्तान फोटो फिल्म कम्पनी की पूंजी प्राय, ध्यय, लाभ और हानि के बारे में पूरी जानकारी क्या है ;

(ख) क्या फिल्में बेचने का अधिकार केवल तीन या चार परिवारों को ही दिया गया था , यदि हा, तो उनके नाम क्या हैं उनके बिक्री क्षेत्र और बिक्री की शर्तें क्या हैं तथा उन्हें यह अधिकार कब तक के लिये दिया गया था तथा इस अधिकार को कब वापस लिया गया ,

(ग) जिस तारीख से कम्पनी ने अपने सामान की स्वयं बिक्री प्रारम्भ की तब से लाभ और हानि पर क्या प्रभाव पडा है , और

(घ) जो परिवार बिक्री एजेंट थे उनमें से प्रत्येक ने कितला लाभ अर्जित किया तथा उन्होंने कितना प्रायकर दिया ?